



# झारखण्ड राज्य विद्युत नियामक आयोग

## JHARKHAND STATE ELECTRICITY REGULATORY COMMISSION

No. JSERC/262/63

Dated, the July 20, 2020

To,

The Registrar General,  
Jharkhand High Court,  
Doranda, Ranchi - 834002.

Accounts Establishment Secu.

3036

दिनांक..... 25/07/2020

संघिका संख्या.....

S.O. (B/E)  
L  
24/07/20  
R.S.

Sub: -Filling up of one post of Accounts Officer in the office of the Jharkhand State Electricity Regulatory Commission on purely temporary and contractual basis -Regarding

Sir,

Jharkhand State Electricity Regulatory Commission is an autonomous statutory body constituted vide Notification no. 1763 dated 22.08.2002 of Department of Energy, Government of Jharkhand. Further, Department of Energy, Govt. of Jharkhand has sanctioned a post of Accounts officer (one) for day to day work of the Commission. The said post of Accounts Officer is lying vacant since 1<sup>st</sup> January, 2018. As per JSERC (Officers and Staff recruitment rules and service conditions) Regulation, 2012 the post of Accounts Officer is classified as Group-B.

As directed, it is requested to nominate one recently retired, eligible and willing Accounts Officer, purely on temporary and contractual basis initially for a period of one year to work as Accounts Officer in the Commission. In case, while working in the Commission, if the work and conduct of the Accounts Officer is not found satisfactory, the officer can be discontinued before completion of the aforesaid period. The terms and conditions for the service of Accounts Officer shall be as given under JSERC (Officers & Staff Recruitment Rules & Service Conditions) Regulation 2012 which is also

available in the website of the Commission at [http://jserc.org/recruitment\\_rule.pdf](http://jserc.org/recruitment_rule.pdf) and his /her monthly salary will be according to the notification no. 6/एस-5 ( भत्ता )-03/2011/243/वि0 dated 28<sup>th</sup> April, 2016 of the Planning-cum-Finance Department, Government of Jharkhand which is also available in the website of the Commission at [www.jserc.org/fin\\_rule2016.pdf](http://www.jserc.org/fin_rule2016.pdf).

It is therefore, requested that this vacancy may be circulated in your jurisdiction and nomination along with the following documents of interested and eligible Accounts officer be forwarded to this office on or before 20<sup>th</sup> August, 2020 for consideration of the Commission:

- i. Bio-data in the prescribed Performa enclosed
- ii. Cadre clearance
- iii. Vigilance certificate
- iv. History of posting
- v. No penal certificate for the last 10 years
- vi. Certified copies of the ACRs for the last 5 years
- vii. No objection certificate

This issues with the approval of the Hon'ble Member (Legal)-cum-HOD.

Yours faithfully

  
( R.P. Nayak )  
Secretary